

For sanction of projects, State Governments in North Eastern Region are advised to submit DPRs of retained projects within two months of their retention. To reduce the time taken in vetting of DPRs, Ministry of Development of North Eastern Region has established a small Technical Wing for preliminary examination of DPRs, before sending DPRs to line Departments/Ministries for final vetting.

Likewise, North Eastern Council (NEC) has been making efforts to approve developmental projects posed to it by State Governments of North Eastern Region at the earliest, subject to constraints of availability of funds and receipt of comments from line Ministries. NEC has a system of firming up Shelves of Projects to be taken up after due consideration of *inter se* priorities accorded to project proposed by State Governments, PMO Guidelines, availability of concept paper/DPRs, overall Sectoral and General guidelines and fund availability (subject to condition that on-going projects are fully funded). Proposals that are included in Shelves of Projects (with in-principle approval of the Competent Authority) are either sanctioned or rejected, without any delay, once deficient information is furnished by concerned Implementing Agencies.

(c) For early dispersal of funds to State Governments, release of funds under NLCPR Scheme in approved projects have been restricted to 3 installments of 40%, 40% and 20% and State Governments have been advised to transmit funds to implementing agencies within 15 days of release by this Ministry.

Funds released for development in North East States

2974. SHRI ANIL MADHAV DAVE: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased

(a) the details of the total funds granted, released and utilised for developmental works in North East States during last three years, the details thereof, State-wise;

(b) whether Government has sanctioned or proposed new projects/industries for development and employment generation in these States; and

(c) if so, the details thereof and expected financial assistance likely to be incurred on them?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI PABAN SINGLI GHATOWAR): (a) to (c) Total funds sanctioned for North Eastern States and Utilisation Certificates submitted by them from 2009-10 to 2011-12 under Non-Lapsable Central Pool of Resources Scheme of Ministry of Development of North Eastern Region and Special Bodoland

Territorial Council (BTC) Package, are in Table 1. Details of funds released by North Eastern Council to North Eastern States from 2009-10 to 2011-12 are in Table 2.

Table 1

Funds released, utilisation certificates received from 2009-10 to 2011-12 under NLCPR scheme and special BTC Package

(Rs. in crore)

State	Funds released during 2009-12	*Utilization certificates received during 2009-12
Arunachal Pradesh	499.39	364.26
Assam	398.56	262.10
Manipur	264.22	214.46
Meghalaya	223.42	191.76
Mizoram	153.28	58.31
Nagaland	337.65	307.62
Sikkim	129.83	123.90
Tripura	267.03	185.76
TOTAL NLCPR SCHEME	2273.38	1708.17
Special BTC Package	103.15	124.3

*The amount of utilization certificates received does not relate to funds released during the same period only.

Table 2

Details of the total funds released by North Eastern Council from 2009-10 to 2011-12 to North East States

(Rs. in crore)

Sl.No.	State	Years			Total
		2009-10	2010-11	2011-12	
1	2	3	4	5	6
1.	Arunachal Pradesh	91.81	113.87	107.12	312.80
2.	Assam	115.33	88.35	57.16	260.84

1	2	3	4	5	6
3.	Manipur	14.64	46.14	44.82	105.60
4.	Meghalaya	65.78	71.86	56.24	193.88
5.	Mizoram	28.04	43.95	74.03	146.02
6.	Nagaland	32.25	48.57	84.55	165.37
7.	Sikkim	45.41	32.33	53.40	131.14
8.	Tripura	77.05	42.10	52.75	171.90
	SUB TOTAL (of States)	470.31	487.17	530.07	1487.55
9.	*Other agencies	150.69	191.45	164.55	506.69
	GRAND TOTAL	621.00	678.62	694.62	1994.24

*Other agencies include Central Government Organisations and other Organisations such as Border Road Organization, Airports Authority of India.

Implementation of sanctioned projects by States and other agencies will provide socio-economic benefits to the community and *inter alia* generate employment opportunities. Sanction of developmental projects under NLCPR scheme and NEC to North Eastern States is a continuous process and implementation of these developmental projects, *inter-alia*, result in direct or indirect job creation, which is not always quantifiable/measurable. In order to support implementation of development projects under NLCPR and NEC, Rs. 18,572.38 crore has been projected to Planning Commission for Twelfth Five Year Plan.

Detaining of Indians at US Airport

2975. SHRI K. N. BALAGOPAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether renowned Bollywood filmstar Shri Shahrukh Khan was detained in US at airport recently;

(b) if so, the details of Ministry level interventions performed by Government in this regard;

(c) whether any permanent mechanism is sought by Government from the US for avoiding such incidence in the future; and

(d) if so, the details thereof?